



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICATION NO.9/2020-RC

DATED 29.09.2021

REF: High Court's Notification No.9/2020-RC, dated 20.07.2021, issued for recruitment to 68 posts of Civil Judge (Junior Division).

It is hereby informed to all the candidates who have appeared for the computer based Screening Test held on 26.09.2021 for recruitment to 68 posts of Civil Judge (Junior Division) notified for the year 2020, that the Preliminary Key/Response Sheets (Answer Sheets) of the candidates appeared for the said examination together with the Format of Application for submission of written objections, if any, on Preliminary Key, are hosted in the official website of the High Court, for information of the candidates.

The candidates are further informed that if there are any objections to the Preliminary Key Answers, have to submit their objections in writing **in the enclosed format of application only** with supported documents, they shall reach the High Court by Speed Post/Courier, to the undersigned on or before **05.10.2021**.

A. Sanyal
29/9/21
REGISTRAR (RECRUITMENT)

Note: Any objections received after 5.00 p.m. on 05.10.2021 will not be entertained.

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Screening Test (Computer Based Test) conducted on 26.09.2021 for Recruitment to 68 posts of Civil Judge (Junior Division) notified vide Notification No.9/2020-RC, dated 20.07.2021

FORMAT FOR SUBMISSION OF OBJECTIONS, IF ANY, AGAINST QUESTION/KEY:

DETAILS OF THE CANDIDATE:

Name of the Candidate as per Hall Ticket	
Hall Ticket No.	
Postal address of the Candidate for Communication	
Mobile Number	

DETAILS OF OBJECTIONS FOR A QUESTION

<u>Write Question ID (Mandatory):</u>	Objection in Question (or) Option (or)Both	1. Objection in question 2. Objection in Option 3. Objection in both [please tick (✓) the appropriate objection]
Description of Objection:		
Details of Standard Reference in support of objection:		

NOTE:

1. The written objections on Preliminary key should be submitted to the Registrar (Recruitment), High Court of Andhra Pradesh, Nelapadu, Guntur District, Pin Code – 522239, by speed post or by courier on or before **05.10.2021.**

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2. Along with objections, copy of Hall Ticket and supporting documents should be enclosed for verification.
3. Objections which are vague and without proper details will not be entertained.
4. The details furnished in the columns should be clear and visible.
5. Mention the Question ID and NOT the Question number. It is MANDATORY. Failing which, Objection raised will not be considered.

DECLARATION

I hereby declare that I have appeared for the examination on 26th day of September, 2021 at (mention the Test centre name and city) _____ . The details written by me are correct and pertain to me. The objection(s) stated by me in above table are based on standard reference books on the concerned subject. I understand that the HIGH COURT OF ANDHRA PRADESH would not accept the application for objections through online or by any other mode like messages, email, mobile, whats app etc., and only written objections received under proper acknowledgment would be considered. I also understand that objections received at the HIGH COURT OF ANDHRA PRADESH after the last date i.e. 5-00 p.m. on _____ would not be entertained and the HIGH COURT OF ANDHRA PRADESH is not responsible for postal/courier delays. I understand that the decision of the HIGH COURT on all objections received shall be final and no further correspondence in the matter will be entertained.

SIGNATURE OF THE CANDIDATE